NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 444/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES:

3A Capital Services Limited

V/s.

Carona Limited

SECTION OF THE COMPANIES ACT: 58,59 of the Companies Act 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

Rober K. Pardety pelvocie Fu Petitim Bradiesh shoch Practicing CS

ORDER CP 444/58,59/NCLT/MB/MAH/2017

At request of the parties, list this matter on 30.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)